

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 13.03.2019 (WEDNESDAY)

Court of Chairperson (Court Room No.- II)

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 251 of 2018	Khanna Lubricants Vs. Gulf Petronergy Pvt. Ltd. & Ors.	Sumesh Dhawan	Charu Sangwan
2.	Comp. App. (AT) (Ins) No. 640 of 2018	Gutupalli Srinivasa Rao & Anr. Vs. Supraja Textiles Pvt. Ltd. & Anr.	V.V.L.N. Sastry	A.S. Sathish Kumar
3.	Comp. App. (AT) (Ins) No. 27 of 2019	E. Sivanandam & 23 Ors. Vs. Sarang S. Kale & 3 Ors.	Siddhant Buxy	Ravi Kumar R-1 Astha Mehta R-2
4.	Comp. App. (AT) (Ins) No. 156 of 2019	Sudeep Mahendra Shah & Anr. Vs. Cornelian Properties Pvt Ltd.	Ankur Singhal	

For Admission (Fresh Case)

5.	Comp. App. (AT) (Ins) No. 236 of 2019	Manaco Exim Pvt. Ltd. Vs. Janus International Pvt. Ltd.	Vishal Jain	
6.	Comp. App. (AT) (Ins) No. 237 of 2019	Avasarala Venkateshwra Rao Vs. Servomax India Pvt. Ltd. & Ors.	Aditya Narayan	
7.	Comp. App. (AT) (Ins) No. 238 of 2019	True Value Homes (India) Pvt Ltd. Vs. Infinitas Energy Solutions Pvt Ltd.	Divyanshu Rai	
8.	Comp. App. (AT) (Ins) No. 239 of 2019	Anandtex International Pvt Ltd. Vs. Avon Cottex Pvt Ltd.	Ashish Middha	
9.	Comp. App. (AT) (Ins) No. 240 of 2019	Overseas Packaging Industries Pvt Ltd. Vs. SIFY Technologies Ltd.	Mohit Chaudhary	
10.	Comp. App. (AT) No. 63 of 2019	Goldstar Enclave Pvt. Ltd. Vs. Neelu Singh & Anr.	Pratiksha Sharma	

For Admission (After Notice)

11.	Comp. App (AT) (Ins) No. 554 of 2018	Universal Woollen Mills Vs. Winsome Yarns Ltd.	Hemant Kothari	Pulkit Deora
12.	Comp. App. (AT) (Ins) No. 675 of 2018	Madhuban Trade Steels Pvt. Ltd. Vs. Shree Vaishnav Metal &Power Pvt. Ltd.	Hitesh Sachar	Asmita Singh
13.	Comp. App. (AT) (Ins) No. 777 of 2018	International Asset Reconstruction Company Pvt. Ltd. Vs. Paramount Mills Pvt. Ltd.	Chitranshul A. Sinha	C.R. Jaya Sukin
14.	Comp. App. (AT) (Ins) No. 796 of 2018	State Bank of India Vs. V. Mahesh, R.P. for Diamond	R.S. Lakshman	Goutham Shivshankar-R1 Nikhil Nayyar(R2- 4)

		Engineering (Chennai) Pvt. Ltd. & Ors.		
15.	Comp. App. (AT) (Ins) No. 30 of 2019	Ludhiana Scrips Pvt. Ltd. Vs. K.C. Land & Finance Ltd.	Rajansh Thukral	Vinod Kumar Mahajan
16.	Comp. App. (AT) (Ins) No. 120 of 2019	Aliasgar Chadarwala Vs. Asona India Pvt Ltd.	Kartik Bhatnagar	
17.	Comp. App. (AT) (Ins) No. 127 of 2019	Tapan Basu Roy Vs. Blue Star Ltd & Anr.	Ankit Jain	Smita Kant
18.	Comp. App. (AT) (Ins) No. 132 of 2019	Manish Sukhani Vs. MTK Tooling & Engineering Pvt. Ltd. & Anr.	Sunil Fernandes	
19.	Comp. App. (AT) (Ins) No. 140 of 2019	Rotomac Global Pvt Ltd. Vs. Deputy Director, Directorate of Enforcement.	Kanishk Khetan	
20.	Comp. App. (AT) (Ins) No. 148 of 2019	Sham Lal Vs. Ramboll India Pvt. Ltd.	Anusuya Salwan	Prabodh Jain
21.	Comp. App. (AT) No. 352 of 2018	Regional Director, Southern Region, MCA, Chennai & Anr. Vs. Real Image LLP, Chennai & Anr.	Ripu Daman Bhardwaj	Gautam Shivshankar-R1&R2
22.	Comp. App. (AT) No. 394 of 2018	Medeor Hospitals Ltd V/s Registrar of Companies,NCT, Delhi & Haryana	Pankaj Yadav	P.S. Singh
23.	Comp. App. (AT) No. 405 of 2018	Pr. Commissioner of Income Tax Vs. Registrar of Companies, Delhi & Ors.	Zoheb Hossain	P.S. Singh
24.	Comp. App. (AT) No. 30 of 2019	Chetan Ramniklal Vasa. Vs. Registrar of Companies.	G.Aniruth Purusothaman	
25.	Comp. App. (AT) No. 39 of 2019	Prakash Pralhad Chhabria & Anr. Vs. Deepak Kishan Chhabria & Ors.	Shiv Kumar Suri	Rohit Gupta(R1 & R2)
26.	Comp. App. (AT) No. 42 of 2019	Hasmukh R. Patel & Ors. Vs. Doloo Tea Company (India) Ltd. & Ors.	Debojyoti Bhattacharya	Arik Banerjee-R1

For Hearing

27.	Competition Appeal (AT) No. 31 of 2017	Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India With	YamanVerma	Samar Bansal (R-CC1) Sangram Patnaik-R2
28.	Competition Appeal (AT) No. 33 of 2017	Grasim Industries Ltd. Vs. CCI &Ors.	Krithika Ramesh	Samar Bansal (R-CC1) Sangram Patnaik-R2
29.	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. CCI with	Nisha Kaur Uberoi	Zoheb Hussain
30.	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. CCI	Nisha Kaur Uberoi	Zoheb Hussain

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

1.	I.A No.642 of 2019 in Comp. App. (AT) (Ins) No. 255-256 of 2018	Punit Garg Vs. Ericsson India Pvt. Ltd. &Anr. With	Chaitanya Safaya	Praveen Mittal (R-1)
2.	I.A No.637 of 2019 in Comp. App. (AT) (Ins) No. 257-258 of 2018	Satish Seth Vs. Ericsson India Pvt. Ltd. &Anr. With	Chaitanya Safaya	Praveen Mittal (R-1)
3.	I.A No.638 of 2019 in Comp. App. (AT) (Ins) No. 259-260 of 2018	Suresh Madihally Rangachar Vs. Ericsson India Pvt. Ltd. &Anr.	Chaitanya Safaya	Praveen Mittal (R-1)

03: 00 PM

For Orders

4.	Comp. App. (AT) (Ins) No. 461 of 2018	SharadSanghi Vs. Vandana Garg & Ors. With	Sameer Rohtagi	Sumesh Dhawan-R1 Bishwajit Dubey-R5
5.	Comp. App. (AT) (Ins) No. 464 of 2018	Ashutosh Koul & 814 Ors. Employees of Jyoti Structures Ltd. Vs. DBS Bank Ltd. & Ors. With	Payal Chandra	SumeshDhawan (R-4) Bishwajit Dubey-R5
6.	Comp. App. (AT) (Ins) No. 548 of 2018	Apollo Jyoti LLC and Ors Vs Jyoti Structures Ltd	Dhruv Dewan	Shivani Sinha (R-1), Ashish Mukhi (R-DBS), Bishwajit Dubey (R-SBI), Ashok Kr. Jain (R-Allahabad Bank), Srideepa-R6
7.	I.A. No. 78 of 2019 in Comp. App. (AT) No. 422 of 2018	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs	Niraj Kumar	Sanjay Shorey-MCA

For Hearing (Part Heard)

8.	Comp. App. (AT) No. 221 of 2018	Jindal Steel and Power Ltd. Vs. Arun Kumar Jagatramka&Anr.	Milan Singh Negi	Nakul Mohta
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For Hearing (Part Heard)

9.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya
10.	Contempt Case (AT) (MRTP)	Bansi Lal Arora Trust &Ors. Vs.	PremaPriyadarshini	R.D. Makheeja V. B. Arya

	No. 05/2017 InTransfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Skipper Towers Pvt. Ltd. &Anr.		
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Note: Court will rise at 3:45 PM.

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By Order
-sd/-
Registrar